

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.204  
**CP(IB)/108(AHM)2023**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Lords Inn Hotels And Developers Private Limited  
V/s  
Aaryaraj Club And Resorts LLP

.....**Applicant**

.....**Respondent**

**Order delivered on: 22/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Bhisma Raval, Adv.

For the Respondent : Ms. Anjali Shah, Adv. for Chanakya Bhavsar, Adv.

**ORDER**

Ld. Counsel for the applicant is directed to file written submission, not more than three pages, along with GST proof.

Ld. Counsel for the respondent is also directed to file written submission not more than three pages.

List the matter on 13.05.2024

Sd/-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

Sd/-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**